

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/353/2023 in CP(IB) No.334/95/HDB/2020
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Erragam Sudhir Reddy
UNDER SECTION	95 of IBC

**ORDER**

**IA (IBC)/353/2023**

**Present:** None for the Applicant.

Ld. Counsel Mr. G. Bhupesh for the Personal Guarantor.

As the stay of Hon'ble NCLAT is still continuing, **matter is adjourned to 13.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**